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Central Administrative Tribunal  
Principal Bench

OA No.1981/2002

New Delhi, this the 19th day of August, 2002.

Hon'ble Shri V.K.Majotra, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

Hriday Ram, S/o Shri Ram Newal  
R/o The Manager, Govt. of India Press  
Press Canteenn, Ring Road, Mayapuri  
New Delhi.

.... Applicant.

(Shri U.Srivastava, Advocate)

Versus

The Union of India, through

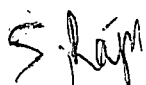
1. The Secretary  
Ministry of Urban Development  
Govt. of India, Nirman Bhavan  
New Delhi.
2. The Manager  
Govt. of India Press  
Ring Road, Mayapuri  
New Delhi.
3. The Secretary (Canteen)  
Govt. of India Press  
Ring Road, New Delhi.


.... Respondents.

Order (Oral)

By Shri V.K.Majotra, Member (A)

Learned counsel of the applicant seeks permission to  
withdraw this OA. OA is dismissed as withdrawn with liberty.

  
(Shanker Raju)  
Member (J)

  
(V.K.Majotra)  
Member (A)

/shyam/